

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2666
ANSWERED ON:10.08.2010
CRIME IN BUSES
Kumar Shri Vishwa Mohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are several reported cases of robbery in moving buses in the NCT of Delhi in the recent past;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action in this regard;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government to prevent such crimes in the NCT of Delhi?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (d): 11 cases of robbery in moving buses have been reported to Delhi Police during the current year (up to 15.07.2010). Out of 11 cases, 09 cases have been worked out. 16 accused have been arrested in all these cases.

(e): In order to prevent crimes in buses in the NCT of Delhi, following steps have been taken by Delhi Police:

Special surprise checks are organized by Delhi Police during vulnerable timings by uniformed policemen in order to identify anti-social and criminal elements travelling in buses, and further necessary action as per law is initiated against them.

Staff in plain clothes is deployed in the moving buses to keep a watch on anti-social elements.

Necessary liaison is maintained with the bus crew with the briefing that in case they detect any such criminal element they should inform the police.